

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 57**

**TO BE ANSWERED ON THE 07<sup>TH</sup> DECEMBER, 2022/ AGRAHAYANA 16, 1944  
(SAKA)**

**CRIMINAL ACTIVITIES INVOLVING MINORS**

**57. SHRI ABDUL WAHAB:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of minors involved in criminal activity, State-wise and gender-wise details thereof during last five years;**

**(b) whether it is a fact that involvement of minors in criminal activities is increasing;**

**(c) if so, what steps are being taken to tackle this issue; and**

**(d) the provision for rehabilitation of minor convicts, and how many have got rehabilitated in the last three years, details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a) & (b): National Crime Records Bureau (NCRB) compiles and publishes information on crime in its publication "Crime in India". The published reports are available till the year 2021. State/UT-wise and gender-wise details of cases reported against juveniles and juveniles apprehended under Indian Penal Code (IPC) and Special and Local Laws (SLL) Crimes during 2017-2021 are at Annexure.**

**(c) & (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest with the respective State Governments. The State Governments are competent to deal with offences by minors, under the Juvenile Justice (Care and Protection of Children) Act (JJ Act), 2015. As per available information, the Ministry of Women and Child Development is implementing a centrally sponsored scheme "Child Protection Services" (CPS) (erstwhile Integrated Child Protection Scheme) with the objective to create a safe and secure environment for overall development of children in need of care and protection and children in conflict with law. Under this scheme, support is provided to State and UT Governments for delivering services for children in need of care and protection in difficult circumstances. The Child Care Institutions (CCIs) established under the CPS scheme support, *inter-alia*, age-appropriate education, access to vocational training, recreation, health care, counselling etc. The State Governments /UT Administrations are entrusted with the primary responsibility for implementation of the CPS Scheme. The information on rehabilitation of minor convicts is not maintained by NCRB.**

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**ANNEXURE MENTIONED IN THE REPLY TO RAJYA SABHA UNSTARRED QUESTION NO 57 FOR REPLY ON 7 DECEMBER 2022**

**State/UT-wise Gender-wise Juveniles Apprehended under Total IPC+SLL Crimes during 2017-2021**

SL	State/UT	2017				2018				2019				2020				2021			
		Boys	Girls	Trans gender	Total Juveniles Apprehended	Boys	Girls	Trans gender	Total Juveniles Apprehended	Boys	Girls	Trans gender	Total Juveniles Apprehended	Boys	Girls	Trans gender	Total Juveniles Apprehended	Boys	Girls	Trans gender	Total Juveniles Apprehended
1	Andhra Pradesh	1424	17	-	1441	1104	7	-	1111	1066	6	-	1072	896	4	-	900	1142	0	0	1142
2	Arunachal Pradesh	97	1	-	98	61	1	-	62	39	0	-	39	33	0	-	33	25	0	0	25
3	Assam	191	0	-	191	152	0	-	152	136	0	-	136	254	0	-	254	211	0	0	211
4	Bihar	1347	0	-	1347	613	1	-	614	1610	0	-	1610	869	0	-	869	756	0	0	756
5	Chhattisgarh	2389	28	-	2417	2300	24	-	2324	1997	34	-	2031	2502	51	-	2553	2355	59	0	2414
6	Goa	28	1	-	29	25	0	-	25	33	0	-	33	28	1	-	29	12	2	0	14
7	Gujarat	2341	22	-	2363	2484	22	-	2506	2360	24	-	2384	2143	28	-	2171	2148	20	0	2168
8	Haryana	1196	0	-	1196	1343	0	-	1343	1594	2	-	1596	1268	3	-	1271	1364	3	0	1367
9	Himachal Pradesh	225	1	-	226	274	13	-	287	226	0	-	226	241	4	-	245	234	4	0	238
10	Jharkhand	84	0	-	84	89	0	-	89	77	0	-	77	59	0	-	59	57	0	0	57
11	Karnataka	691	0	-	691	739	5	-	744	581	5	-	586	528	3	-	531	665	5	0	670
12	Kerala	672	10	-	682	652	3	-	655	675	3	-	678	431	3	-	434	437	5	0	442
13	Madhya Pradesh	7144	22	-	7166	6084	18	-	6102	6141	45	-	6186	5439	58	-	5497	6335	62	0	6397
14	Maharashtra	7703	68	-	7771	7607	111	-	7718	6395	59	-	6454	4978	102	-	5080	5558	57	0	5615
15	Manipur	14	0	-	14	16	0	-	16	8	0	-	8	25	3	-	28	47	6	0	53
16	Meghalaya	114	0	-	114	87	1	-	88	89	0	-	89	72	0	-	72	69	0	0	69
17	Mizoram	22	0	-	22	37	0	-	37	25	0	-	25	22	0	-	22	39	0	0	39
18	Nagaland	22	0	-	22	21	0	-	21	6	0	-	6	11	0	-	11	7	0	0	7
19	Odisha	1231	11	-	1242	1144	11	-	1155	1385	27	-	1412	1317	43	-	1360	1576	34	0	1610
20	Punjab	268	2	-	270	296	1	-	297	291	2	-	293	331	1	-	332	379	3	0	382
21	Rajasthan	2670	22	-	2692	2585	25	-	2610	2986	36	-	3022	2891	39	-	2930	3515	32	0	3547
22	Sikkim	36	0	-	36	18	0	-	18	3	1	-	4	12	1	-	13	12	0	0	12
23	Tamil Nadu	2889	30	-	2919	2714	2	-	2716	3293	11	-	3304	3839	4	-	3843	2693	3	0	2696
24	Telangana	1255	0	-	1255	1516	4	-	1520	1586	0	-	1586	1266	0	-	1266	1337	11	2	1350
25	Tripura	37	0	-	37	54	0	-	54	45	3	-	48	29	0	-	29	16	0	0	16
26	Uttar Pradesh	889	0	-	889	1148	2	-	1150	1128	1	-	1129	1440	18	-	1458	1526	2	0	1528
27	Uttarakhand	181	1	-	182	189	0	-	189	101	0	-	101	85	0	-	85	78	0	0	78
28	West Bengal	712	21	-	733	578	13	-	591	648	20	-	668	611	19	-	630	570	22	0	592
	<b>TOTAL STATE(S)</b>	<b>35872</b>	<b>257</b>	<b>-</b>	<b>36129</b>	<b>33930</b>	<b>264</b>	<b>-</b>	<b>34194</b>	<b>34524</b>	<b>279</b>	<b>-</b>	<b>34803</b>	<b>31620</b>	<b>385</b>	<b>-</b>	<b>32005</b>	<b>33163</b>	<b>330</b>	<b>2</b>	<b>33495</b>
29	A&N Islands	25	0	-	25	35	0	-	35	24	0	-	24	25	0	-	25	14	0	0	14
30	Chandigarh	164	0	-	164	214	1	-	215	207	1	-	208	78	0	-	78	75	0	0	75
31	D&N Haveli and Daman & Diu+	29	0	-	29	24	0	-	24	39	0	-	39	29	0	-	29	21	0	0	21
32	Delhi	3663	3	-	3666	3311	4	-	3315	3254	2	-	3256	2936	4	-	2940	3313	4	0	3317
33	Jammu & Kashmir*	257	5	-	262	390	3	-	393	404	3	-	407	210	5	-	215	392	16	0	408
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	0	0	-	0	0	0	0	0
35	Lakshadweep	0	0	-	0	0	0	-	0	0	0	-	0	2	0	-	2	0	0	0	0
36	Puducherry	145	0	-	145	80	0	-	80	13	2	-	15	58	0	-	58	114	0	0	114
	<b>TOTAL UT(S)</b>	<b>4283</b>	<b>8</b>	<b>-</b>	<b>4291</b>	<b>4054</b>	<b>8</b>	<b>-</b>	<b>4062</b>	<b>3941</b>	<b>8</b>	<b>-</b>	<b>3949</b>	<b>3338</b>	<b>9</b>	<b>-</b>	<b>3347</b>	<b>3929</b>	<b>20</b>	<b>0</b>	<b>3949</b>
	<b>TOTAL (ALL INDIA)</b>	<b>40155</b>	<b>265</b>	<b>-</b>	<b>40420</b>	<b>37984</b>	<b>272</b>	<b>-</b>	<b>38256</b>	<b>38465</b>	<b>287</b>	<b>-</b>	<b>38752</b>	<b>34958</b>	<b>394</b>	<b>-</b>	<b>35352</b>	<b>37092</b>	<b>350</b>	<b>2</b>	<b>37444</b>

Source: Crime in India, Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017, 2018, 2019

\*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2017, 2018, 2019